

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 22549/2014

SARVESHWARI SMOOH SANSTHAN DEVASTHAN

Petitioner(s)

VERSUS

BOARD OF REVENUE U P AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 01/05/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

Mr Gaichangpou Gangmei, Adv.
Mr. Sridhar Potaraju, Adv.UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 14.5.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.05.09
13:11:06 IST
Reason: